

(ख) यदि हां, तो क्या उन चोरियों में कुछ विदेशी एजेंसियां भी शामिल पाई गई हैं ; और

(ग) यदि हां, तो ऐसी चोरियों को रोकने के लिए क्या उपाय किये गए हैं ?

शिक्षा तथा युवक सेवा मंत्री (डा० बी० के० आर० बी० राव०) : (क) जी हां। देश के कुछ प्रमुख संग्रहालयों से कला वस्तुओं की चोरी की खबरें प्राप्त हुई हैं।

(ख) एक प्राइवेट संग्रहालय से चोरी गए कुछ चित्रों को बेचने में एक विदेशी राष्ट्रिक का हाथ होने की आशंका है।

(ग) जहां तक केन्द्रीय सरकार के अधीन संग्रहालयों का सम्बन्ध है, तीनों केन्द्रीय संग्रहालयों, अर्थात् राष्ट्रीय संग्रहालय, नई दिल्ली, भारतीय संग्रहालय, कलकत्ता तथा सालारजंग संग्रहालय, हैदराबाद के प्रशासन तथा संगठन की जांच करने तथा इन संग्रहालयों में सुरक्षा व्यवस्था मजबूत करने के लिए, एक समिति की नियुक्ति की गई है।

इसी बीच, केन्द्रीय संग्रहालयों में सुरक्षा व्यवस्था को मजबूत करने के लिए विभिन्न कदम उठाए गए हैं। सभा पटल पर रखे गए विवरण में उठाए गए कुछ प्रमुख कदमों की सूची दी गई है। [पुस्तकालय में रख दिया गया देखिये संख्या LT—1367/69]

Construction of Vijayanagar period Museum

894. S.A. AGADI : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether any progress has been made in the construction of 'Vijayanagar period' Museum at Kamalapuram near Hampi in Bellary District of Mysore State ;

(b) if so, the details thereof;

(c) when the decision for the construction of 'Vijayanagar period' Museum was taken;

(d) the amount sanctioned and estimated cost thereof;?

(e) the reasons for the delay; and

(f) when the building construction is likely to be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRIMATI JAHANARA JAIPAL SINGH): (a) and (b). Yes, Sir. Construction of the Museum building upto plinth-level representing 28% of the construction work and valued at Rs. 33657/- has been completed.

(c) In 1962.

(d) The estimated expenditure of Rs. 4,52,382/- has been sanctioned.

(e) The estimate for the museum building was prepared by the C.P.W.D. in 1964. Construction could not be started immediately as there was a general ban on the construction of new building. The ban was removed in 1966 and the expenditure sanction was given in 1967. The execution of the work was taken up by the C. P. W. D. thereafter. The contractor after starting the work in January, 1968 suspended it. The contract was therefore rescinded and the work retendered.

(f) By 1969-70.

Education Policy

895. SHRI J. M. BISWAS :
SHRI RAMAVATAR SHASTRI :
SHRI INDRAJIT GUPTA :
SHRI S.M. BANERJEE :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that Government are not thinking in terms of a radical change in the Education Policy in the Fourth Five Year Plan;

(b) whether Government propose to implement Kothari Commission's recommendations; and

(c) if so, when, as during the last three years, not a single recommendation has been implemented ?